

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following transfers & postings are hereby made in official exigency, **with immediate effect.**

Sl.	Name of the Officer	From	To
1.	Sh. Sunil Dutt	Administrative Officer (J) in the O/o the undersigned.	Administrative Officer (Judl.) in the O/o Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi for further allocation of the work.
2.	Sh. Girdhar Gopal	Administrative Officer (Judl.) in the O/o Principal District & Sessions Judge, East District, Karkardooma Courts, Delhi.	Administrative Officer (Judl.), in the O/o Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi for further allocation of the work.
3.	Ms. Poonam Sharma	Administrative Officer (Judl.), in the O/o Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.	Administrative Officer (Judl.) in the O/o Principal District & Sessions Judge-cum-Spl. Judge, PC Act (CBI), Rouse Avenue Courts Complex, New Delhi for further allocation of the work.
4.	Sh. Anil Kumar Goel	Administrative Officer (Judl.) in the O/o Principal District & Sessions Judge-cum-Spl. Judge, PC Act (CBI), Rouse Avenue Courts Complex, New Delhi.	Administrative Officer (Judl.) in the O/o Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi for further allocation of the work.

**Note:-**

1. Sh. Sunil Dutt, Administrative Officer (Judl.) is also hereby directed to look after the work of Shahdara & North-East Districts as Administrative Officer (Judl.) on further allocation of the work of the districts by Ld. Principal District & Sessions Judges, Shahdara & North-East Districts, Karkardooma Courts, Delhi.
2. Sh. Anil Kumar Goel, Administrative Officer (Judl.) is also hereby directed to look after the work of North District, Rohini Courts, Delhi as an Administrative Officer (Judl.) on further allocation of the work of the said district by Ld. Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
3. The above mentioned Administrative Officers (Judl.) are hereby stand relieved from their respective place of posting & further directed to join duty at their transferee stations forthwith.
4. Non-compliance of the transfer & posting orders / immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against the officer(s), as per rules.

*NK 2/10/23*

(NAROTTAM KAUSHAL)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI


No. 65723-763 /Admn-I/P & T/HQs/2023

Dated, Delhi the 31 AUG 2023

**Copy forwarded for information and necessary action to: -**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judges, East/North-East/Shahdara, Karkardooma Courts, Delhi with request to allocate the work of their respective district to Sh. Sunil Dutt, Administrative Officer (Judl.).

3. The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi with request to allocate the work of New Delhi District to Sh. Girdhar Gopal, Administrative Officer (Judl.).
4. The Principal District & Sessions Judge-cum-Spl. Judge, PC Act (CBI), Rouse Avenue Court Complex, New Delhi with request to allocate the work of Rouse Avenue Court Complex to Ms. Poonam Sharma, Administrative officer (Judl.).
5. The Principal District & Sessions Judges, North-West/North, Rohini Courts, Delhi with request to allocate the work of their respective district to Sh. Anil Kumar Goel, Administrative Officer (Judl.).
6. The Officer In-Charges/DDO, Accounts Branch, Central/ East/North-East/Shahdara/North-West/North/New Delhi /RACC, Delhi/New Delhi.
7. The Officers concerned.
8. The Personal Office of the undersigned.
9. The Sr. A. O. (Judl.) / A.O. (Judl.) /Branch In-Charges, Administration Branch, Central/East/North-East/Shahdara/North-West/North/New Delhi /RACC, Delhi/New Delhi.
10. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
11. The Dealing Official, Leave Section, Accounts Branch, Room No 114, Central, Tis Hazari Courts, Delhi.
12. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
13. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
14. The Web-site Committee, Tis Hazari Courts, Delhi.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)

DELHI  
